

SLP(C)No. 23323-23324 OF 2002
ITEM No.28

Court No. 5

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23323-23324/2002

(From the judgement and order dated 09/05/2002 in SA 693/96
and MCC 622/02 of The HIGH COURT OF M.P AT JABALPUR)

JINESHWARDAS (D) THROUGH LRS. & ORS.

Petitioner (s)

VERSUS

JAGRANI & ANR.

Respondent (s)

(With Appln(s). for c/delay in filing SLP and exemption from filing O.T.)
(With Office Report)

Date : 19/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. Prakash Shrivastava,Adv.

For Respondent (s)Mr. A.K. Sanghi,Adv.

UPON hearing counsel the Court made the following
O R D E R

After hearing learned counsel for the parties for
some time, the Court reserved its judgment.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master